

**Contested Commercial Cases disposed during the Month: March, 2024**

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/53/2022	29-11-2022	Oriental Gems Private Limited Vs Renuka P. Gandhi	Dipayan Kundu	-	04-03-2024	461	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/58/2022	22-03-2022	NU Calcutta Construction Company Vs Indian Oil Corporation Limited	Soumava Mukherjee	9963836098	05-03-2024	714	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/108/2023	11-09-2023	Dinesh Bhowmik Vs Collector, Purba Medinipur	S. Kumar De	-	07-03-2024	178	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MiscEX (Com)	MiscEX (Com)/44/2023	26-06-2023	Noble Communications Private Limited Vs Excel Coal Distributors Private Limited	Khagendra Nath Jana	-	13-03-2024	261	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MiscEX (Com)	MiscEX (Com)/45/2023	26-06-2023	Aarkay Investments Private Limited Vs Darpan Vincom Private Limited	Khagendra Nath Jana	-	13-03-2024	261	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
6	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/48/2022	23-09-2022	M/S Sabari Krishna Enterprises Vs General Manager, South Eastern Railway	Sanat Sil	9830089660	14-03-2024	538	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na

7	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/18/2021	10-02-2021	Steel Authority of India Ltd. Vs Technofab Engineering Ltd.	DN Singh	-	19-03-2024	1133	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
8	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/54/2022	14-12-2022	Uday Shankar Gupta Vs Amit Banerjee	Sayantana Bose	-	21-03-2024	463	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
9	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/17/2020	24-12-2020	Asansol Durgapur Development Authority Vs BLA Prjoects Pvt. Ltd.	Sayantana Bose	-	27-03-2024	1189	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Case (Com)	16/2024	16-10-2023	RKD Niraj JV and 2 Others Vs Chief Engineer Con Metro Railway and 3 Others	Anju Kumar Mishra	7552432151	07-03-2024	143 Days	No	Contested	No	_	Contested	No	_
11	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Case (Com)	15/2024	09-10-2023	RKD Niraj JV and 2 Others Vs Cief Enginner and 3 Others	Ajay Kumar Mishra	7552432151	07-03-2024	150 Days	No	Contested	No	_	Contested	No	_
12	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	67/2024	04-10-2023	RKD Niraj JV and 2 Others Vs Chief Engineer Con Metro Railway and 3 Others	Anuj Kumar Mishra	7552432151	07-03-2024	155 Days	No	Contested	No	_	Contested	No	_
13	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	45/2024	15-02-2023	SUBHENDU MANDAL Vs M/S GLS REALITY PRIVATE LIMITED	SUBHANU NAG	9003525141	11-03-2024	390 Days	No	Contested	No	_	Contested	No	_
14	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	62/2024	22-08-2023	Rajiv Ranjan Kumar Vs Sri Debasis Sengupta and 3 Others	Granthana Kayal	6295784415	12-03-2024	203 Days	No	Contested	No	_	Contested	No	_

15	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	48/2024	01-03-2023	SAMRAT CHAKRABORTY Vs SAMARESH SAHA AND ONE ANOTHER	S CHOWDHURY	9832502151	13-03-2024	378 Days	No	Contested	No	-	Contested	No	-
16	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	70/2024	16-10-2023	M/s Srinath Builders and Housing Co Pvt. Ltd. Vs Union of India	Sweta Gandhi	6265352442	19-03-2024	155 Days	No	Contested	No	-	Contested	No	-
17	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	10/2024	12-12-2019	M/S ESS GEE CORPORATION Vs UNION OF INDIA AND ANOTHER	S MONDAL	7532432925	19-03-2024	1558 Days	No	Contested	No	-	Contested	No	-
18	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	19/2024	15-11-2021	M/s. REMCO Vs Union of India (CPWD)	Somnath Mondal	8346661922	19-03-2024	125 Days	No	Contested	No	-	Contested	No	-
19	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	35/2024	20-06-2022	DANCY BUILDERS PRIVATE LIMITED Vs Quippo Oil and Gas Infrastructure Limited and Oil India Limited	SANJAY GINODIA	6232514121	28-03-2024	647 Days	No	Contested	No	-	Contested	No	-
20	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	80/2024	08-12-2023	BHAGWANDAS VEHICLE TEST SERVICES PRIVATE LIMITED Vs WEST BENGAL TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	Indradeep Ghosh	9832010255	28-03-2024	111 Days	No	Contested	No	-	Contested	No	-

21	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	19 of 2024	12-09-2023	M/S STA-CC JV) and 1 others <b>Vs</b> Eastern Coalfields Limited and 6 others.	CHIRANJIT ROY <b>V/s</b> Pijush Kanti Das	9064410742 V/S 9434849514	05-03-2024 (Contested)	175 days	No	Rejected	No	No	Rejected	No	No
22	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	16 of 2024	04-07-2023	Steel Authority of India Ltd (IISCO Steel Plant) <b>Vs</b> Daniel India Limited	Ayan Ranjan Mukherjee <b>VS</b> Chandrachur Chatterjee	9800385856 V/S 9832882943	22-03-2024 (Contested)	262 days	No	Reject On Contested	No	No	Reject On Contested	No	No
23	Commercial Court at Siliguri	Darjeeling, jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Nil														
Total Number of cases Disposed during the Month: 22																		